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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:
AT HYDERABAD.

O.A.NO. 606/95.

DATE OF JUDGMENT: 16-5-95.

BETWEEN:

1. D. Ravi Varma
2. D. Nagaraju
3. G. Subramanyam
4. M. Chenchu Reddy
5. G. Jayarama Raju.

.. Applicants.

AND

1. The Chief Personnel Officer,
SC Rly, Rail Nilayam,
Secunderabad.
2. The Dy. Chief Mech. Engineer,
Carriage Repair Shop, SC Rly,
Tirupathi.
3. The Workshop Personnel Officer,
Carriage Repair Shop,
SC Rly, Tirupathi.

.. Respondents.

COUNSEL FOR THE APPLICANT: SHRI K. Sudhakar Reddy

COUNSEL FOR THE RESPONDENTS: SHRI G.S. Sanghi,
Ex./Addl.CGSC

CORAM:

HON'BLE SHRI JUSTICE V. NEELADRI RAO, VICE CHAIRMAN
HON'BLE SHRI R. RANGARAJAN, MEMBER (ADMN.)

CONTD. 2..

O.A.No.606/95

JUDGEMENT

1. As per Hon'ble Sri R. Rangarajan, Member (A) I

Heard Sri K. Sudhakar Reddy, learned counsel for the applicants and Sri G.S. Sanghi, learned counsel for the respondents.

2. A notification for recruitment of Trainee Skilled Artisan in the grade of Rs.950-1500 (RSRP) in C.R.S., Tirupati was issued vide Ref.No.TR/P/563/ Skilled/93, dt.14.4.93 by R-2. The five applicants herein applied in pursuance of the above notification. They were offered appointment for the above said posts of Temporary Skilled Artisan by R-3 vide TR/No.TR/P.563/DR/Skilled/93, dt. 28.6.93 after they were selected in the selection comprising written test, viva voce and practical tests. The applicants have also have accepted the offer of appointment for the post of Trainee Skilled Artisan.

3. While the applicants were expecting orders for appointment as Trainee Skilled Artisan they received a letter bearing No.TR/P.563/Mech./DR/SK/Vol.II, dt. 29.8.94 stating that in the workshop there is no possibility of appointing them in the grade of Trainee Skilled Artisan and that if they are willing to take-up the post of Group 'D' (Unskilled) in the CRS, Tirupati, Diesel Sheds at Gooty, Guntakal, Kazipet, Moula Ali and Vijayawada, and Electrical Loco Sheds at Vijayawada and

Lalaguda, their cases will be considered for appointment in Group 'D' (Unskilled) to the extent of vacancies available in due course. It is stated for the applicants that all of them have given their acceptance for appointment in Group 'D' as envisaged in the Railway letter dt. 29.8.94. But, inspite of their accepting the offer for appointment as Group 'D', it is alleged that the respondents are maintaining silence over the matter and no intimation is given so far about the action taken for issuance of the orders of appointment. Hence, they filed this OA for a direction to the respondents to appoint them as Skilled workers or as unskilled workers in the scale of Rs.750-940 in CRS, Tirupati or Diesel Loco Shed, Kazipet/Guntakal/Vijayawada or in Electrical Loco Shed, Vijayawada/Lalaguda and for a further direction to consider them first before considering any other candidate for employment in Group 'D' posts in the interest of justice.

4. The prayer in this OA and the contentions put forward by the applicants in this OA are the same as raised in OA No.399/95 which was disposed of by us on 17.4.95. As the applicants herein are similarly situated as the applicants in OA 399/95, we see no reason to differ from the direction already given in that O.A.

5. In view of what is stated above, the following direction is given:-

D

The respondents are directed to offer the applicants herein for appointment as Group 'D' as and when the vacancies arises in outsiders quota in C.R.S., Tirupati or anywhere else in Guntakal Division in their turn subject to the condition that the applicants gave acceptance for Group 'D' posts within the stipulated time and also accepted the terms and conditions stipulated therein. The applicants should be considered for appointment in Group 'D' posts in their turn first, before considering any other outside candidate whose names are not already in list for appointment in Group 'D' Posts, in Tirupati Carriage Repair Shop, or anywhere else in Guntakal Division.

6. The OA is ordered accordingly at the admission stage. No costs.


R. Rangarajan,
Member (A)


N. Venkateswaran
Vice Chairman

Dt. 16/3/95


Deputy Registrar (Judl.)

kmv

Copy to:-

1. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad.
2. The Dy. Chief Mech. Engineer, Carriage Repair Shop, S.C.Rly, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Railway, Tirupathi.
4. One copy to Sri. K.Sudhakar Reddy, advocate, CAT, Hyd
5. One copy to Sri. G.S.Sanghi, SC for Rlys, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-


P. S. Devadas

001-606/95

THPED BY

CHECKED BY

COMPARED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD.

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

A N D

THE HON'BLE MR.R.RANGARAJAN: (M(AD MN))

DATED 16/5/ 1995.

ORDER/JUDGMENT:

M.A./R.A./C.A.NO.

OA.NO. in 606/95

TA.No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions.

Dismissed.

Dismissed as withdrawn

Dismissed for default

Ordered/Rejected.

No.order as to costs.

